

(b) if so, the cost of the project and the time by which the work on the project is likely to be started and completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). The Salauli Irrigation Project, estimated to cost about Rs. 9.6 crores is in an advanced stage of technical examination in the Central Water and Power Commission and is expected to be cleared in the near future. Resources permitting, it is hoped that it will be possible to start preliminary works on the project during 1972-73, and complete the project in 5 or 6 years time.

Amendment of Constitution to curb and eliminate Monopoly

7549. SHRI R. BALAKRISHNA PILLAI :
SHRI G. VENKATSWAMY :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether A.I.T.U.C. had demanded immediate amendment of the Constitution with a view to curbing and eliminating monopoly ; and

(b) If so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). The Ministry of Law and Justice has no information in the matter.

Setting up of Industries based on Forest Resources in Andhra Pradesh

7550. SHRI K. KODANDA RAMI REDDY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state the action taken so far and proposed to be taken for setting up of industries based on forest resources in Andhra Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : The information is being collected and will be laid on the Table of the House.

Action taken on demands of Signal and Telecommunication Staff of Indian Railways

7551. SHRI CHANDRIKA PRASAD :
SHRI R. V. BADE :
SHRI B. P. MAURYA :

Will the Minister of RAILWAYS be pleased to refer to the reply given to unstarred question No. 4595 on the 13th July, 1971 regarding the demonstration by employees of the Signal and Telecommunication Branch of Indian Railways and state the action taken by the administration on each demand of Signal and Telecommunication staff of Indian Railways ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : A statement giving the information is laid on the Table of the House. [*Placed in Library*. See No. LT — 878/71]

Industrial Estate in Chittaura Bloc of Bahraich District (Uttar Pradesh)

7552. SHRI B. R. SHUKLA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the date on which an industrial estate building in Chittaura Bloc of Bahraich District (U. P.) was built and the cost of the construction ;

(b) whether the building is lying idle for the last several years ;

(c) if so, the reasons therefor ; and

(d) whether Government propose to utilise the building for housing some industry therein ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (d) . The information has been sought from the Government of Uttar Pradesh and will be laid on the Table of the House.